

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5241

ANSWERED ON:29.04.2005

PMGSY

Dhanaraju Dr. K.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of roads proposed to be constructed under PMGSY during 2005-06, State-wise; and

(b) the amount allocated for the said fiscal year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) Proposals for construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) are made by the State Governments, on the basis of allocation indicated by the Ministry of Rural Development. The proposals for the year 2005-06 have so far been received from the States of Himachal Pradesh, Madhya Pradesh and Rajasthan, for 1186 road works.

(b) The State wise allocation of the cess on High Speed Diesel earmarked for PMGSY in accordance with the provisions of the Central Road Fund Act is given in the Annexure. Funds made available under World Bank/Asian Development Bank loans to 6 project States are not governed by the provisions of the Act and are not included.

ANNEXURE

Annexure referred in Reply to part (b) of the Lok Sabha Unstarred Question No. 5241 due for Answer on 29-4-2005

Tentative State wise Allocation of the Cess on High Speed Diesel earmarked for PMGSY during 2005-2006

Sl. No.	State	Allocation (Rs. in crore)
1	Andhra Pradesh	100
2	Arunachal Pradesh	52
3	Assam	176
4	Bihar	332
5	Chhattisgarh	235
6	Goa	5
7	Gujarat	60
8	Haryana	25
9	Himachal Pradesh	82
10	Jammu & Kashmir	60
11	Jharkhand	170
12	Karnataka	105
13	Kerala	25
14	Madhya Pradesh	435
15	Maharashtra	140
16	Manipur	28
17	Meghalaya	40
18	Mizoram	27
19	Nagaland	25
20	Orissa	268
21	Punjab	30
22	Rajasthan	229
23	Sikkim	25
24	Tamil Nadu	85
25	Tripura	35
26	Uttar Pradesh	370
27	Uttaranchal	95
28	West Bengal	221
	Total	3480